NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 110/15	TP 141/16	For Hearing	621A	BMM Cements Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
} ,	A.M. SviMharan	Conselfrappliant	Amdmi

Counsel for petitioner is present. He has filed affidavit along with documents for the purpose of compounding.

List it on 31.10.2017.

MEMBER (J)